





RGNIIPM, GOVERNMENT OF INDIA, NAGPUR Online Training Program on Important Provisions of Patent Act & Rules

RGNIIPM has been established by Government of India as the Center of Excellence for IPR training under Ministry of Commerce & Industry and is engaged in conducting training programmes relating to Intellectual Property Rights (IPRs) i.e. Patents, Designs, Trademarks, GI & Copyrights etc. Recently, RGNIIPM has received many requests for conduction of online webinar. Hence it is decided to conduct such programs to spread awareness in the public interest. Details of online webinar are as under:-

Details of Online Training Program of 1 week:-

Eligibility: Any interested person can join & there is no age limit

Online 1 week Training program (Training code- OL-05)

| Name & duration of training program | Webinar dates | Fees (INR) with all tax | Daily Time (IST) |
|--|------------------|-------------------------|---------------------|
| One week Training program on | | | |
| Important Provisions of Patent Act & Rules | 21-25 | Rs 2500 | 13 to 18 Hrs |
| | March | per participant | |
| | 2022 | | (1 to 6 PM) |
| | | | |

Please note:-

- > Online training will be conducted on virtual platform and online joining link will be shared on the day of program
- > Certificate will be given to all participant for online training programme electronically
- There are few seats for registration & will be based on first come first serve basis

Payment of Fees (for details see bottom side of Registration form- see next page):-

You can write to this office to get bank details on **ipr-training@gov.in** OR to get office online bank details/UPI code send whatsapp message on **9922453057** (Mr Patil). See next page at bottom side for further details about payment process

Enquiry/ Contact Persons (During Monday to Friday 11.00 to 5 PM): - any enquiry can be send to ipr-training@gov.in Mr Patil - 9922453057 Mr Bharat - 0712-2541943 / 9892605892 Ms Maulikar - 0712 - 2540920 0712-2540916 / 9224425777

Details about Payment of Fees:

- Fee can be paid through BHIM App / Online banking / Cheque/ Demand draft/ cash counter of RGNIIPM.
- Fees will be inclusive of all applicable taxes. All the participants has to pay full fee and part payment will not be acceptable.
- > Fees once paid will not be refunded and will be adjusted in another program of same financial year
- Any payment made by the applicant has to give proof for fee payment. Applicant shall give the screenshot / copy of transaction done with UPI/online banking and mention UTR number, Date of making payment, Participant name. While making online payment, write participant name, date of training in remark column.
- Method of payments are :-
 - 1) <u>UPI Bar code</u> (to get UPI code send whatsapp to 9922453057 Mr Patil))
 - BHIM App/ UPI ID:- please choose the VPA as RGNIIPM@centralbank, pay the required fees and provide the 12-digit RRN number and details of payment.
 - 3) Online banking- you can write to this office to get bank details on ipr-training@gov.in OR to get office bank details send whatsapp message on 9922453057 (Mr Patil) by stating which training program you are interested.
 - 4) <u>Multicity Cheque/DD/cash</u> multicity Cheque/DD can be prepared in favor of "Patent Information System, Nagpur" payable at Nagpur. You can pay cash at cash counter at RGNIIPM.

Rajiv Gandhi National Institute of Intellectual Property Management, O/o CGPDTM
Government of India, Ministry of Commerce and Industry, DPIIT Email - ipr-training@gov.in
Hislop College Road, Civil lines, Adjacent to Bank of Baroda, Nagpur, Maharashtra - 440001 www.ipindia.gov.in







RGNIIPM, GOVERNMENT OF INDIA, NAGPUR

| 1 | Name of Participant (s) | |
|----|------------------------------------|--|
| | to print certificate in capital | |
| 2 | Date of Birth / Age /Gender | |
| 3 | Qualification | |
| 4 | Name of Organization/Institute / | |
| | Designation (if any) | |
| 5 | Address of participant | |
| 6 | Mobile number | |
| 7 | Email | |
| 8 | Name of training interested (Tick) | One week online program - Important Provisions of Patent Act & Rules |
| 9 | Date of training interested | 21-25 March 2022 |
| 10 | Training fees paid | Amount in Rs 2500 |
| 11 | Method/Mode of | a. Payment by Bhim ID (pls choose VPA as RGNIIPM@centralbank) |
| | Training fees payment | (attach details as mentioned in point 12 of this form) |
| | (Tick any one) | b. UPI Bar code (attach details as mentioned in point 12 of this form) |
| | , , | (to get UPI code send whatsapp to 9922453057 - Mr Patil) |
| | | c. Payment by Online banking (attach details as mentioned in point 12) |
| | | (to get bank details send whatsapp to 9922453057 - Mr Patil) |
| | | d. DD/ Multicity cheque -write name of bank & branch - |
| | | e. Payment by cash – date of payment |
| 12 | Details of Online payment | Participant shall give the screenshot / copy of transaction done with UPI/online |
| | (attach copy of payment) | and mention UTR number, Date of making payment. While making online |
| | | payment, write participant name, date of training in remark column |
| 13 | Identity proof (ID), any one | copy of any valid ID card |
| 14 | Documents required | scan copy of registration form, any copy of Identity proof, payment details |
| | and shall be sent to | send to Email - ipr-training@gov.in |

Declaration: I hereby undertake, declare that details furnished above are true and correct to the best of my knowledge and belief.

No sign will be required if sent by mail (Name & Signature of the participant)

Registration Process- How to apply for training

Registration & How to apply: Application on filling above registration form OR on plain paper by containing Name, Age, Email, Mobile, Address, training date, Payment details, copy of any Identity proof. The above filled form shall be send to Email to: ipr-training@gov.in

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